LOK SABHA

REVISED LIST OF BUSINESS

Tuesday, February 4, 2020 / Magha 15, 1941 (Saka)

11 A.M.

OBITUARY REFERENCES

- **1. OBITUARY REFERENCES** to the passing away of:-
- (1) His Majesty Sultan Qaboos Bin Said Al Said (Sultan of Oman);
- (2) Shri N. Selvaraju (Member, 7th Lok Sabha);
- (3) Shri Rampal Singh (Member, 10th, 12th and 13th Lok Sabhas);
- (4) Shri Y.V. Rao (Member, 13th Lok Sabha);
- (5) Shri Chander Pal Singh (Member, 6th and 7th Lok Sabhas);
- (6) Shri Chunni Lal Bhau Thakur (Member, 13th Lok Sabha);
- (7) Shri P.H. Pandian (Member, 13th Lok Sabha);and
- (8) Shri Kamal Singh (Member, 1st and 2nd Lok Sabhas).

QUESTIONS

2. QUESTIONS entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

- 3. SHRI AMIT SHAH for Ministry of Home Affairs;
- 4. SHRI NARENDRA SINGH TOMAR for Ministry of Agriculture and Farmers Welfare and Ministry of Panchayati Raj;
- SHRI MANSUKH MANDAVIYA for Ministry of Chemicals and Fertilizers;

- 6. SHRI ARJUN RAM MEGHWAL for Ministry of Heavy Industries and Public Enterprises;
- SHRI KRISHAN PAL for Ministry of Social Justice and Empowerment;
- 8. SHRI RAOSAHEB DADARAO DANVE for Ministry of Consumer Affairs, Food and Public Distribution;
- 9. SHRI G. KISHAN REDDY for Ministry of Home Affairs;
- **10. SHRI PARSHOTTAM RUPALA** for Ministry of Agriculture and Farmers Welfare;
- **11. SADHVI NIRANJAN JYOTI** for Ministry of Rural Development; and
- **12. SHRI SANJEEV KUMAR BALYAN** for Ministry of Fisheries, Animal Husbandry and Dairying.

(Printed on a Separate list)

REPORTS OF PUBLIC ACCOUNTS COMMITTEE

13. SHRI ADHIR RANJAN CHOWDHURY

DR. SATYAPAL SINGH to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2019-20):-

- 4th Report on 'Excesses Over Voted Grants and Charged Appropriations (2016-17)'.
- (2) 5th Report on 'Implementation of Recommendations of PAC by Ministries of Finance, Defence and Women and Child Development'.

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- (3) 6th Report on Action taken by the Government on the Observations/Recommendations of the Committee contained in 88th Report of PAC (16th Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2015-16)'.
- (4) 7th Report on Action Taken by the Government on the Observations/Recommendations contained in 90th Report of PAC (15th Lok Sabha) on 'Activities of Atomic Energy Regulatory Board'.
- (5) 8th Report on Action Taken by the Government on the Observations/Recommendations contained in 109th Report of PAC (16th Lok Sabha) on 'Accounting of Projects in Indian Railways'.

STATEMENT BY MINISTER

14. SHRI NARENDRA SINGH TOMAR to make a statement regarding the status of implementation of the recommendations/ observations contained in the 51st Report of the Standing Committee on Agriculture on 'Variance in cost and quality of agricultural tools and implements being provided to the farmers under Rashtriya Krishi Vikas Yojana (RKVY) and problems being faced by the farmers due to imported Power Tillers-a Review' pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.

MOTION

15. SHRI ARJUN RAM MEGHWAL

SHRI ADHIR RANJAN CHOWDHURY to move the following:-

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on 3rd February, 2020."

LEGISLATIVE BUSINESS

Bill to be introduced

16. SHRI HARDEEP SINGH PURI to move for leave The Aircraft to introduce a Bill further to amend the Aircraft Act, 1934.

ALSO to introduce the Bill.

17. MATTERS UNDER RULE 377

(Amendment) Bill, 2020

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

18. FURTHER CONSIDERATION of the following motion moved by Shri Parvesh Sahib Singh Verma and seconded by Shri Ram Kripal Yadav on 3rd February, 2020, namely:-

"That an Address be presented to the President in the following terms:-

'That the Members of the Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2020'."

[**ALSO** further consideration of amendments (Printed on separate lists) moved on 3rd February, 2020].

NEW DELHI; <u>February 3, 2020</u> Magha 14, 1941 (Saka)

SNEHLATA SHRIVASTAVA Secretary General